GOVERNMENT OF INDIA  
MINISTRY OF SCIENCE AND TECHNOLOGY  
DEPARTMENT OF SCIENTIFIC AND INDUSTRIAL RESEARCH  

LOK SABHA  
UNSTARRED QUESTION NO. 1611  
(TO BE ANSWERED ON 08.12.2021)  

IMPLEMENTATION OF DUAL TIME ZONE POLICY  

1611. SHRI PRADYUT BORDOLOI:  
Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:  

(a) whether the Government intends to implement a dual time zone policy in consideration of the time gap between Western and Eastern States of the country and if so, the details thereof;  
(b) whether the Government has conducted any assessment of loss of human productivity and excess electricity consumption in the North East Region on account of following a single time zone and if so, details thereof;  
(c) whether strategic reasons serve as a sufficient argument against dual time zones if most large countries serve as precedent for the feasibility of multiple time zones;  
(d) the details of examples or case-studies of other countries where having more than one time zone has compromised strategic interests;  
(e) the details of the recommendations made by the HighLevel Committee (HLC) in the matter of dual time zones; and  
(f) whether it is the final appellate body in this matter if so, the details thereof?  

ANSWER  

MINISTER OF STATE (INDEPENDENT CHARGE) OF SCIENCE AND TECHNOLOGY & EARTH SCIENCES  
(DR. JITENDRA SINGH)  

(a) No, Sir. Question does not arise.  
(b) to (e) The matter has been thoroughly examined from time to time at various levels by the Government and the proposal has not been agreed.  
(f) There is no appellate body to the then constituted High Level Committee (HLC).  

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